NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP No. 5/441/NCLT/AHM/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2017

Name of the Company:

Accra Pac (India) Pvt. Ltd.

Section of the Companies Act:

Section 129 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.

2

<u>ORDER</u>

None present for Petitioner.

List the matter on 17.1.2017 for hearing before admission.

(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL

Dated this the 13th day of January, 2017.